

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.212– Appeal 04 of 2021
Item No.213– IA 788 of 2021
In
In CP(IB) 404 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Nandish Patel
V/s
MVOmni Projects(India) Ltd

.....Applicant

.....Respondent

Order delivered on 31/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pranav Trivedi, Adv.
Mr. Pranav Desai, Adv.
For the Respondent :

ORDER

Appeal 04 of 2021 & IA 788 of 2021

None for the applicant.

List on 29.03.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**